

PART - I**HARYANA GOVERNMENT****LAW AND LEGISLATIVE DEPARTMENT****Notification**

The 5th April, 2021

No. Leg. 15/2021.— The following Act of the Legislature of the State of Haryana received the assent of the Governor of Haryana on the 31st March, 2021 and is hereby published for general information:-

HARYANA ACT NO. 15 OF 2021**THE HARYANA SHORT TITLES AMENDMENT ACT, 2021****AN****ACT**

to amend the short titles of Punjab Acts and East Punjab Acts as applicable to the State of Haryana.

Be it enacted by the Legislature of the State of Haryana in the Seventy-second Year of the Republic of India as follows:-

1. This Act may be called the Haryana Short Titles Amendment Act, 2021. Short title.
2. In this Act, unless the context otherwise requires,- Definitions.
 - (a) “Punjab Act” and “East Punjab Act” mean the Act enacted by a competent legislature or other competent authority before the 1st November, 1966 for the State of Punjab or the East Punjab, as the case may be and as are applicable to the State of Haryana on the commencement of this Act;
 - (b) “Schedule” means the Schedule appended to this Act.
3. In the short title of each of the Punjab Acts and East Punjab Acts specified in column 2 of the Schedule, for the word “Punjab” and “East Punjab”, the word “Haryana” shall be, and shall be deemed to have been substituted with effect from the 1st November, 1966. Amendment of short titles of Punjab and East Punjab Acts.
4. Notwithstanding the amendment of short titles of Punjab Acts and East Punjab Acts specified in column 2 of the Schedule by section 3, the citation of the Acts by reference to the number and year respectively specified in column 3 of the Schedule against those Acts shall stand unmodified. Citation of Punjab Acts and East Punjab Acts stands unmodified.
5. Unless the context otherwise requires, any reference to the short title of the Punjab Acts and East Punjab Acts specified in the Schedule, in any rules, regulations, bye-laws, schemes, notifications or orders or in any other instrument made or issued under the said Punjab Act and East Punjab Act, shall be construed as a reference to the short title of the said Punjab Act as amended by this Act. Construction of subordinate legislation made under Punjab Acts and East Punjab Acts.

SCHEDULE

Sr. No.	Name of the Act	Act number and Year
1	2	3
1.	The Punjab Laws Act, 1872	Punjab Act 4 of 1872
2.	The Punjab District Boards Act, 1883	Punjab Act 20 of 1883
3.	The Punjab Tenancy Act, 1887	Punjab Act 16 of 1887
4.	The Punjab Land Revenue Act, 1887	Punjab Act 17 of 1887
5.	The Punjab Courts (Supplementing) Act, 1918	Punjab Act 9 of 1919
6.	The Punjab General Clauses Act, 1898	Punjab Act I of 1898
7.	The Punjab Riverain Boundaries Act, 1899	Punjab Act 1 of 1899
8.	The Punjab Land Preservation Act, 1900	Punjab Act 2 of 1900
9.	The Punjab Minor Canals Act, 1905	Punjab Act 3 of 1905
10.	The Colonization of Government Lands (Punjab) Act, 1912	Punjab Act 5 of 1912
11.	The Punjab Pre-emption Act, 1913	Punjab Act 1 of 1913
12.	The Redemption of Mortgages (Punjab) Act, 1913	Punjab Act 2 of 1913
13.	The Punjab Forest (Sale of Timber) Act, 1913	Punjab Act 3 of 1913
14.	The Punjab Excise Act, 1914	Punjab Act 1 of 1914
15.	The Punjab Fisheries Act, 1914	Punjab Act 2 of 1914
16.	The Punjab Military Transport Act, 1916	Punjab Act 1 of 1916
17.	The Punjab Medical Registration Act, 1916	Punjab Act 2 of 1916
18.	The Punjab Courts Act, 1918	Punjab Act 6 of 1918
19.	The Punjab Juvenile Smoking Act, 1918	Punjab Act 7 of 1918
20.	The Punjab Village and Small Towns Patrol Act, 1918	Punjab Act 8 of 1918
21.	The Punjab Limitation (Custom) Act, 1920	Punjab Act 1 of 1920
22.	The Punjab Custom (Power to Contest) Act, 1920	Punjab Act 2 of 1920
23.	The Punjab Local Option Act, 1923	Punjab Act 5 of 1923
24.	The Punjab Aerial Ropeways Act, 1926	Punjab Act V of 1926
25.	The Punjab Borstal Act, 1926	Punjab Act XI of 1926
26.	The Punjab District Boards (Tax Validating) Act, 1927	Punjab Act III of 1927
27.	The Punjab Regulation of Accounts Act, 1930	Punjab Act I of 1930
28.	The Punjab Registration Validating Act, 1930	Punjab Act II of 1930
29.	The Punjab Nurses Registration Act, 1932	Punjab Act I of 1932
30.	The Punjab Small Towns (Tax Validating) Act, 1934	Punjab Act III of 1934
31.	The Punjab Municipal (Tax Validating) Act, 1934	Punjab Act IV of 1934
32.	The Punjab Relief of Indebtedness Act, 1934	Punjab Act VII of 1934
33.	The Punjab State Aid to Industries Act, 1935	Punjab Act V of 1935
34.	The Punjab Debtors' Protection Act, 1936	Punjab Act 2 of 1936
35.	The Punjab Copying Fees Act, 1936	Punjab Act 5 of 1936
36.	The Punjab Registration of Money Lenders Act, 1938	Punjab Act 3 of 1938
37.	The Punjab Restitution of Mortgaged Lands Act, 1938	Punjab Act 4 of 1938

Sr. No.	Name of the Act	Act number and Year
1	2	3
38.	The Punjab Debtors' Protection (Amendment) Act, 1938	Punjab Act IX of 1938
39.	The Punjab Legislative Assembly (Offices) Act, 1939	Punjab Act 7 of 1939
40.	The Punjab Jagirs Act, 1941	Punjab Act V of 1941
41.	The Punjab Suppression of Indecent Advertisements Act, 1941	Punjab Act 7 of 1941
42.	The Punjab Urban Immovable Property Tax (Validation of Lists) Act, 1943	Punjab Act V of 1943
43.	The East Punjab Local Authorities (Restriction of Functions) Act, 1947	East Punjab Act 9 of 1947
44.	The East Punjab Armed Band (Arrest and Detention) Act, 1947	East Punjab Act 11 of 1947
45.	The East Punjab Extension of Limitation Act, 1947	East Punjab Act XVI of 1947
46.	The East Punjab Refugees Rehabilitation (Loans and Grant) Act, 1948	East Punjab Act 2 of 1948
47.	The East Punjab Refugees (Registration of Claims) Act, 1948	East Punjab Act 8 of 1948
48.	The East Punjab Molasses (Control) Act, 1948	East Punjab Act XI of 1948
49.	The East Punjab Refugees (Registration of Land Claims) Act, 1948	East Punjab Act XII of 1948
50.	The East Punjab (Exchange of Prisoners) Act, 1948	East Punjab Act 13 of 1948
51.	The East Punjab (Removal of Religious and Social Disabilities) Act, 1948	East Punjab Act 16 of 1948
52.	The East Punjab Factories (Control of Dismantling) Act, 1948	East Punjab Act 20 of 1948
53.	The East Punjab War Awards Act, 1948	East Punjab Act 22 of 1948
54.	The East Punjab Cotton (Statistics) Act, 1948	East Punjab Act 23 of 1948
55.	The East Punjab Enumeration of Dwellings Act, 1948	East Punjab Act 24 of 1948
56.	The East Punjab Special Tribunal (Continuance) Act, 1948	East Punjab Act 29 of 1948
57.	The East Punjab Refugees Rehabilitation (Buildings and Building Sites) Act, 1948	East Punjab Act 42 of 1948
58.	The East Punjab Refugees Rehabilitation (House Building Loans) Act, 1948	East Punjab Act 43 of 1948
59.	The Punjab Livestock and Birds Diseases Act, 1948	Punjab Act 47 of 1948
60.	The East Punjab Holdings (Consolidation and Prevention of Fragmentation) Act, 1948	East Punjab Act 50 of 1948
61.	The East Punjab Control of Bricks Supplies Act, 1949	East Punjab Act I of 1949
62.	The East Punjab Conservation of Fire Wood Supplies Act, 1949	East Punjab Act II of 1949
63.	The East Punjab Agricultural Pests Diseases and Noxious Weeds Act, 1949	East Punjab Act 4 of 1949
64.	The East Punjab Damaged Areas Act, 1949	East Punjab Act 10 of 1949
65.	The East Punjab Conservation of Manures Act, 1949	East Punjab Act 15 of 1949
66.	The East Punjab Improved Seeds and Seedlings Act, 1949	East Punjab Act 19 of 1949
67.	The East Punjab Drugs (Control) Act, 1949	East Punjab Act 30 of 1949
68.	The East Punjab Displaced Persons (Land Resettlement) Act, 1949	East Punjab Act 36 of 1949
69.	The East Punjab Utilization of Lands Act, 1949	East Punjab Act 38 of 1949
70.	The Punjab Merged States (Laws) Act, 1950	Punjab Act 5 of 1950

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1	2	3
71.	The Punjab Abolition of Villages Cess (Kuri Kamini) Act, 1950	Punjab Act 6 of 1950
72.	The Punjab Special Tribunal (Change of Composition) Act, 1950	Punjab Act 10 of 1950
73.	The Punjab Local Authorities Census Expenses Contribution Act, 1950	Punjab Act 19 of 1950
74.	The Punjab Forward Contracts Tax Act, 1951	Punjab Act 7 of 1951
75.	The Punjab Development of Damaged Areas Act, 1951	Punjab Act 10 of 1951
76.	The Punjab Cinema (Regulation) Act, 1952	Punjab Act 11 of 1952
77.	The Punjab New Capital (Periphery) Control Act, 1952	Punjab Act 1 of 1953
78.	The Punjab Occupancy Tenants (Vesting of Proprietary Rights) Act, 1952	Punjab Act 8 of 1953
79.	The Punjab Abolition of Ala Malikiyat and Talukdari Rights Act, 1952	Punjab Act IX of 1953
80.	The Punjab Security of Land Tenures Act, 1953	Punjab Act 10 of 1953
81.	The Punjab Security of the State Act, 1953	Punjab Act 12 of 1953
82.	The Punjab Silkworm Seed Control Act, 1953	Punjab Act 17 of 1953
83.	The Punjab Sikh Gurudwaras Board (Transitional Provisions) Act, 1953	Punjab Act 25 of 1953
84.	The Punjab Local Authorities Laws (Exercise of Powers) Act, 1953	Punjab Act 34 of 1953
85.	The Punjab Sugarcane (Regulation of Purchase and Supply) Act, 1953	Punjab Act 40 of 1953
86.	The Punjab Livestock Improvement Act, 1953	Punjab Act 47 of 1953
87.	The Punjab Vaccination Act, 1953	Punjab Act 49 of 1953
88.	The Punjab Entertainments Tax (Cinematograph Shows) Act, 1954	Punjab Act 8 of 1954
89.	The Punjab State Tubewell Act, 1954	Punjab Act 21 of 1954
90.	The Punjab Departmental Enquiries (Powers) Act, 1955	Punjab Act 8 of 1955
91.	The Punjab Entertainments Duty Act, 1955	Punjab Act 16 of 1955
92.	The Punjab District Boards (Tax Validating) Act, 1955	Punjab Act 27 of 1955
93.	The Punjab Land Revenue (Special Assessments) Act, 1955	Punjab Act 6 of 1956
94.	The Punjab Industrial Housing Act, 1956	Punjab Act 16 of 1956
95.	The Punjab Municipal (Tax Validating) Act, 1956	Punjab Act 34 of 1956
96.	The Punjab Instruments (Control of Noises) Act, 1956	Punjab Act 36 of 1956
97.	The Punjab Special Powers (Press) Act, 1956	Punjab Act 38 of 1956
98.	The Punjab Khadi and Village Industries Board Act, 1955	Punjab Act 40 of 1956
99.	The Punjab Bhudan Yagna Act, 1955	Punjab Act 45 of 1956
100.	The Punjab Laws (Extension No. 1) Act, 1957	Punjab Act 5 of 1957
101.	The Punjab Consolidation of Land Proceedings (Validation) Act, 1957	Punjab Act 6 of 1957
102.	The Punjab Laws (Extension No. 2) Act, 1957	Punjab Act 7 of 1957
103.	The Industrial Disputes (Amendment and Miscellaneous Provisions) (Punjab Amendment) Act, 1957	Punjab Act 9 of 1957
104.	The Punjab Backward Classes (Grant of Loans) Act, 1957	Punjab Act 17 of 1957
105.	The Punjab Court of Wards (Validation of Exercise of Powers) Act, 1957	Punjab Act 18 of 1957
106.	The Punjab Laws (Extension No.3) Act, 1957	Punjab Act 23 of 1957
107.	The Punjab Laws (Application) Act, 1957	Punjab Act 33 of 1957
108.	The Punjab Court Laws (Extension) Act, 1957	Punjab Act 38 of 1957

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1	2	3
109.	The Punjab Resumption of Jagirs Act, 1957	Punjab Act 39 of 1957
110.	The Punjab State Legislature (Vacation of Seats) Act, 1957	Punjab Act 41 of 1957
111.	The Punjab Warehouses Act, 1957	Punjab Act 2 of 1958
112.	The Punjab Textiles and Sugar (Existing Stocks) Purchase Tax and Miscellaneous Provisions Act, 1958	Punjab Act 8 of 1958
113.	The Punjab Electricity (Duty) Act, 1958	Punjab Act 10 of 1958
114.	The Punjab Distressed Persons (Facilities for Loans) Act, 1958	Punjab Act 11 of 1958
115.	The Punjab Shops and Commercial Establishments Act, 1958	Punjab Act 15 of 1958
116.	The Punjab Laws (Extension No. 4) Act, 1958	Punjab Act 18 of 1958
117.	The Punjab Weights and Measures (Enforcement) Act, 1958	Punjab Act 22 of 1958
118.	The Punjab Laws (Extension No. 5) Act, 1958	Punjab Act 30 of 1958
119.	The Punjab Laws (Extension No. 6) Act, 1959	Punjab Act 5 of 1959
120.	The Punjab Reclamation of Land Act, 1959	Punjab Act 21 of 1959
121.	The Punjab Local Authorities (Aided Schools) Act, 1959	Punjab Act 22 of 1959
122.	The Punjab Cooperative Sugar Mills (Further Extension of Tenure of Boards) Act, 1959	Punjab Act 27 of 1959
123.	The Punjab New Mandi Townships (Development and Regulation) Act, 1960	Punjab Act 2 of 1960
124.	The Punjab Registration Validating Act, 1960	Punjab Act 8 of 1960
125.	The Punjab Repealing Act, 1960	Punjab Act 16 of 1960
126.	The Punjab Laws (Extension No. 7) Act, 1960	Punjab Act 23 of 1960
127.	The Punjab Non-Trading Companies Act, 1960	Punjab Act 25 of 1960
128.	The Punjab Land Revenue (Additional Surcharge) Act, 1960	Punjab Act 38 of 1960
129.	The Punjab Primary Education Act, 1960	Punjab Act 39 of 1960
130.	The Punjab Laws (Extension No. 8) Act, 1960	Punjab Act 41 of 1960
131.	The Punjab Laws (Extension No. 9) Act, 1960	Punjab Act 43 of 1960
132.	The Punjab Money Lending and Debtors Protection Laws (Extension and Amendment) Act, 1960	Punjab Act 44 of 1960
133.	The Punjab Compulsory Service Act, 1961	Punjab Act 5 of 1961
134.	The Punjab Laws (Extension No. 10) Act, 1961	Punjab Act 8 of 1961
135.	The Punjab Fruit Nurseries Act, 1961	Punjab Act 13 of 1961
136.	The Punjab Abolition of Village Cess (Malba) Act, 1961	Punjab Act 17 of 1961
137.	The Punjab Village Common Lands (Regulation) Act, 1961	Punjab Act 18 of 1961
138.	The Punjab Slum Areas (Improvement and Clearance) Act, 1961	Punjab Act 24 of 1961
139.	The Punjab Repealing Act, 1961	Punjab Act 31 of 1961
140.	The Punjab Land Revenue Special Assessment (Exemption) Act, 1962	Punjab Act 7 of 1962
141.	The Punjab Laws (Extension No.11) Act, 1962	Punjab Act 18 of 1962
142.	The Punjab Temporary Taxation Act, 1962	Punjab Act 19 of 1962
143.	The Punjab Passengers and Goods Taxation (Amendment and Miscellaneous Provisions) Act, 1963	Punjab Act 9 of 1963

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1	2	3
144.	The Punjab Land Improvement Schemes Act, 1963	Punjab Act 23 of 1963
145.	The Punjab Gift Goods (Unlawful Possession) Act, 1963	Punjab Act 24 of 1963
146.	The Punjab Thur and Sem Lands (Reclamation) Act, 1963	Punjab Act 25 of 1963
147.	The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963	Punjab Act 41 of 1963
148.	The Punjab Ayurvedic and Unani Practitioners Act, 1963	Punjab Act 42 of 1963
149.	The Punjab Dramatic Performances Act, 1964	Punjab Act 10 of 1964
150.	The Punjab Ancient and Historical Monuments and Archaeological Sites and Remains Act, 1964	Punjab Act 20 of 1964
151.	The Punjab Separation of Judicial and Executive Functions Act, 1964	Punjab Act 25 of 1964
152.	The Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick leave) Act, 1965	Punjab Act 14 of 1965
153.	The Punjab Homoeopathic Practitioners Act, 1965	Punjab Act 16 of 1965
154.	The Punjab Labour Welfare Fund Act, 1965	Punjab Act 17 of 1965

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